

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 297/2020

RAJENDRA SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 50214/2021 - EXEMPTION FROM FILING O.T.
IA No. 50212/2021 - GRANT OF BAIL)

Date : 06-09-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s)

Mr. Rakesh K. Khanna, Sr. Adv.
Mr. Yogesh Kumar Sharma, Adv.
Ms. Priyanka Tyagi, Adv.
Mr. Surya Kant, AOR

For Respondent(s)

Mr. Ajay Veer Singh, Advocate
Ms. Divya Garg, Advocate
Mr. Shubham Singh, Advocate
Mr. Shivam Takkar, Advocate
Mr. Uday Ram Bokadia, Advocate
Mr. Sonal Jain, AOR

Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 50212/2021

The application for bail is dismissed.

(NEETU SACHDEVA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER